

1	2	3	4	5	6	7
22.	Tamil Nadu	0.000	0.000	379.250	342.180	1713.430
23.	Tripura	134.000	201.840	103.450	223.700	0.000
24.	Uttar Pradesh	460.000	61.000	1462.000	2672.040	390.270
25.	West Bengal	237.000	554.670	1272.280	190.590	190.970
Total		6570.700	6496.550	15918.610	15101.220	15222.630

[Translation]

Modern Gadgets in Bilingual

5634. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of DEFENCE be pleased to state :

(a) whether a dozen of modern gadgets such as computers, telexes, teleprinters with Roman Script installed in his Ministry are being made bilingual;

(b) if so, the details thereof;

(c) whether the discussions and notings etc. on the budgetary projects of his Ministry are done in English as a result of which the Hindi speaking States are also compelled to send their budgetary projects in English, despite facility of English translation, which causes delay;

(d) if so, whether the Chairman and Members of the official language Implementation Committee, who are entrusted with the task of implementation of Hindi, at all levels in his Ministry, do not use Hindi in their official work, if so, the manner in which the use of official language Hindi will be encouraged; and

(e) the reasons for allowing use of English in his Ministry, where cent-percent work is supposed to be done in Hindi since it falls under 'A' region and the time up to which this system will continue ?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : (a) and (b) The facility of working in Hindi is available in a number of modern gadgets available in the Ministry and the same are being used for working in Hindi also. Additional softwares are also purchased from time to time for making the existing computers bilingual. About 90% of the electronic typewriters in the Ministry are already equipped with facility of working in Devanagari & Roman scripts.

(c) Discussions and notings etc. of the Budgetary matters of the Ministry are done both in English and Hindi.

Necessary documents relating to Budget are also prepared bilingually. The Defence Budget mainly relates to the Central Budget and no material, etc. is required to be received from the States.

(d) The Chairman & Members of the Official Language Implementation Committee of the Ministry use Hindi in their day-to-day official work.

(e) The utmost effort is being made in this Ministry to train the staff at various levels to work in Hindi. However, it is stated that recruitment at various levels being a continuing process, coupled with the fact that a large number of personnel from the non-Hindi speaking states also get recruited, some allowance is required to be made to allow them to work in English during the period they are being trained to learn and work in Hindi.

[English]

Espionage activities by Armed Officers

5635. PROF. AJIT KUMAR MEHTA :
SHRIMATI RATNMALA D. SAVANOR :
SHRI BANWARI LAL PUROHIT :

Will the Minister of DEFENCE be pleased to state :

(a) whether a racket in espionage activities including an officer of the Indian Army was recently identified by the BSF and intelligence agencies at Rajasthan's Indo-Pakistan border;

(b) if so, the details thereof;

(c) the outcome of the enquiry, if any, conducted by the Government in the matter; and

(d) the action taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (d) In a case of espionage detected in Jaisalmer, in which certain defence-

related documents were being handed over to a Pakistani national, on the night of 12th/13th March, 1997 at the Indo-Pakistan border, one Army Naik (not an officer) and five civilian suspects including the Pakistani national have been arrested.

Further investigations are in progress, and action will be taken in accordance with the law.

[Translation]

Drinking Water

5636. JUSTICE GUMAN MAL LODHA :
SHRIMATI SUSHMA SWARAJ :
SHRI S.D.N.R. WADIYAR :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government have ascertained the number of villages facing the problem of potable water;

(b) if so, the number of such villages during 1990-91 and at the end of 1995-96, State-wise;

(c) the number of villages where arrangements for potable water was made during Eighth Five Year Plan;

(d) the minimum and maximum distance for the consumers from the source of water under this potable water supply arrangement; and

(e) the final target date fixed by the Government to get potable water problem resolved in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Yes, Sir.

(b) The Information is given in the attached statement.

(c) Safe drinking water facilities were provided in 103711 'Not Covered' (NC) and 208925 Partially Covered (PC) habitations during the Eighth Five Year Plan (1992-93 to 1996-97 upto Feb'97).

(d) As per norms, safe drinking water sources are provided within 1.6 Kms. in the plains and 100 meters elevation difference in the hilly areas.

(e) It is proposed to provide Safe drinking water at the level of 40 LPCO to all the habitations by 2000 A.D.

Statement

Sl. No.	State/UT	No. of problem villages (PVs) as on 31.3.1991	No. of Not covered (NC) habitations as on 31.3.1997
1	2	3	4
1.	Andhra Pradesh	0	0
2.	Arunachal Pradesh	0	880
3.	Assam	88	11560
4.	Bihar	7	8375
5.	Goa	0	50
6.	Gujarat	52	717
7.	Haryana	75	0
8.	Himachal Pradesh	797	5086
9.	Jammu & Kashmir	662	743
10.	Karnataka	0	4200
11.	Kerala	0	863
12.	Madhya Pradesh	83	5724
13.	Maharashtra	42	22
14.	Manipur	0	391
15.	Meghalaya	1015	860
16.	Mizoram	0	12
17.	Nagaland	19	354
18.	Orissa	1101	7417
19.	Punjab	784	5403
20.	Rajasthan	139	11597
21.	Sikkim	0	0
22.	Tamil Nadu	0	154
23.	Tripura	10	232
24.	Uttar Pradesh	449	9295
25.	West Bengal	0	0
26.	A & N Island	0	11
27.	Chandigarh	0	0